

the Ministry of Education for the spread of literacy. One of these schemes is reported to have been submitted on behalf of philanthropists, publishers, teachers etc. The expenditure involved in this scheme excluding items in respect of which calculation is yet to be undertaken, is of the order of Rs. 2,483 crores. The Ministry has held discussion on adult education with educationists and field workers and the policy and programmes in this field are being finalised.

Implementation of Kothari Commission's Recommendation

66. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering the implementation of the recommendations of the Kothari Commission on Education; and

(b) if so, the action taken/proposed to be taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The accepted recommendations of the Kothari Commission were incorporated in the National Policy Resolution (1968), and are under various stages of implementation by the Central and State Governments and other organisations concerned with them. There is a provision in this Resolution for review of the progress made and framing of guidelines for future development. The Government have undertaken a review of the National Policy Resolution on Education which among other things will keep in view the recommendations of the Kothari Commission.

Removal of Multiplicity of authorities dealing with Land in Delhi

67. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government are considering the problem of removal of multiplicity of authorities dealing with land in Delhi to facilitate proper and coordinated control over land matters; and

(b) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The matter is still under consideration.

Plan for Urban Development in Delhi

68. SHRI A. BALAPAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a large number of resettled slum dwellers in Delhi have gravitated back to their original places, following the results of the Lok Sabha elections;

(b) if so, the extent of the reverse exodus;

(c) the policy proposed for rehabilitation of such repatriates; and

(d) the extent to which the existing plans for urban development in Delhi have been revised as a result thereof.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). If by the expression "resettled slum dwellers" is meant person who were shifted from areas notified as 'slum areas' under the Slum Areas (Improvement

and Clearance) Act, 1956, no significant movement to the original dwelling places is discernible. If however the expression "resettled slum dwellers" refers to persons evicted from government lands on which they had encroached, and provided alternative accommodation in new resettlement colonies, while a number of encroachments have taken place over the past few months in areas from which they were shifted, it is not possible to say precisely what proportion of these new encroachments are by such persons who had been shifted to the new resettlement colonies. While the total number of jhuggies and similar structures which have come up in different areas of Delhi by way of encroachments over the past few months is about 6,000, most such new encroachments had already taken place before the declaration of results of the Lok Sabha elections.

(c) and (d). The Government had already announced its policy to prevent any fresh encroachments in the city. The problem however has to be seen in the larger context of planning for Delhi and its environs.

नर्मदा बांध परियोजना

69. श्री आनंदरथ शंकर : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश की नर्मदा बांध परियोजना को अन्तिम रूप दिये जाने के लिए अभी तक क्या कार्यवाही की गई है ;

(ख) क्या नर्मदा परियोजना संबंधी आयोजन ने अपना कार्य पूर्ण कर लिया है, यदि नहीं तो इसके कब तक पूर्ण होने की सम्भावनायें हैं ; और

(ग) इस संबंध में क्या कार्यवाही की जा रही है और इस समय निर्माण कार्य किस अवस्था में है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) : (क) से (ग) . मध्य प्रदेश की नर्मदा परियोजना नर्मदा बेसिन में स्थित है । गुजरात, मध्यप्रदेश, महाराष्ट्र और राजस्थान राज्यों के बीच नर्मदा नदी के जल के बारे में जो विवाद है वह आजकल नर्मदा जल विवाद न्यायाधिकरण के विचाराधीन है । परियोजना का कार्यक्षेत्र और उसका क्रियान्वयन न्यायाधिकरण के फैसले पर निर्भर करेगा ।

नर्मदा जल विवाद न्यायाधिकरण द्वारा अपने काम को जितनी जल्दी हो सके पूरा करने का भरसक प्रयत्न किया जा रहा है । न्यायाधिकरण की रिपोर्ट लगभग एक वर्ष के अन्दर प्राप्त होने की संभावना है ।

संस्कृत की पुस्तकों का अनुवाद

70. श्री कृष्ण कुमार गोयल : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उक्त ध्यान दिल्ली में आयोजित एक विशेष सम्मेलन (दिनांक 23 मई, 1977) में माननीय विदेश मंत्री द्वारा दिये गए उस भाषण की ओर दिलाया गया है जिसमें उन्होंने कहा था कि संस्कृत की महत्वपूर्ण पुस्तकों का विभिन्न भाषाओं में अनुवाद किया जाए ताकि समाज को पूरा लाभ प्राप्त हो सके; और

(ख) क्या सरकार ने इस सम्बन्ध में कोई व्यापक योजना बनाई है और यदि हाँ, तो उसका व्योरा क्या है।

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र शंकर) : (क) और (ख) 1